undertakings so as to subserve the interests of the general public by ensuring the continued manufacture and production of electrical equipments which are essential to the needs of the economy of the country and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the acquisition and transfer of the undertakings of the Brentford Electric (India) Limited, with a view to securing the proper management of such undertakings so as to subserve the interests of the general public by ensuring the continued manufacture and production of electrical equipments which are essential to the needs of the economy of the country and for matters connected therewith or incidental thereto."

The Motion was adopted.

SHRI S.M. KRISHNA: Sir, I introduce** the Bill.

14.37 hrs.

MATTERS UNDER RULE 377

(i) Demand for a T.V. Relay Station at Amreli

SHRI NAVIN RAVANI (Amreli): In this Science age the country has progressed in every walk of life. Today, T.V. plays an important role in human life. Through this media, we can watch things while sitting at our home. In our country, 70 per cent of the population lives in the villages. So, T.V. is the most popular, effective and useful media to keep rural population informed in the economic, social and cultural fields at distant places in the entire country. Still, our rural population is quite ignorant about the latest advancement of the modern age. The introduction of T.V. in the in-

terior rural population can help in increasing agricultural production. It can raise the standard of living of our rural masses. It is the wish of our Hon'ble Prime Minister that emphasis should be laid on uplifting the rural masses by way of giving them full knowledge and information through this media.

It is learnt that Rajkot is being made a T.V. station. As Rajkot is away from surrounding rural and backward areas of Amreli, it will not be of much use to the rural masses of this area. The Government is, therefore, earnestly requested to find out possibilities of opening a T.V. Relay station at Amreli through the proposed wide band microwave system in the interest and welfare of the rural masses.

(ii) Making adequate arrangements for purchase of Paddy in Bihar

श्री दूमर लाल बैठा (अरिया): उपाध्यक्ष महोदय, बिहार के पूणियां, सहर्पा एवं कई अन्य जिलों में धान के बाजार मूल्य में अप्रत्याणित गिरावट आ गई है। अभी बाजार में 107 रुपये से 112 रुपये तक प्रति क्विटल में धान किसानों को धान के बाद भी दूसरी फसल गेहूं की खेती में अभी खाद, पानी, कीटनाशक दवाइयों तथा अन्य वस्तुओं की व्यवस्था हेतु धन की आवश्यकता है, जिस हेतु धान की बिकी करना उनके लिए आवश्यक हो गया है।

सरकार ने धान का खरीद मूल्य 145 रुपये प्रति किंवटल निर्धारित किया है। परन्तु, सरकार खरीद मूल्य की तुलना में बाजार में धान का मूल्य इतना गिरने पर भी सरकार की ओर से खरीदगी का कोई प्रवन्ध अभी तक नहीं किया जा सका है जिसके कारण किसानों को बड़ी आर्थिक क्षति उठानी पड़ती है।

धान की विकी करना उनके लिए मजबूरी है क्योंकि उन्हें अगली फसल के लिए धन की ब्यवस्था करनी है। इस मजबूरी के चलते सरकारी आश्वा-

^{**}Introduced with the recommendation of the President.

सन के वाबजूद उनकी कोई लाभ नहीं मिल पा रहा है। अतः कृषि मंत्री का ध्यान इस ओर आकृष्ट किया जाता है कि इन क्षेत्रों में धान की सरकारी खरीद की व्यवस्था शीझातिशीझ कराई जाए।

(iii) Demand for an early approval by Central Government to multipurpose Beesalpur Dam Scheme in Tonk Distt. (Rajasthan)

श्री बनवारी लाल बेरवा (टोंक) : टोंक जिला राजस्थान का बहुत अधिक पिछडा हुआ जिला है। इसके पिछडेपन का एक कारण भौगोलिक स्थिति भी है। टोंक जिले में बनास नदी बह रही है जो 50 मील लम्बे क्षेत्र में बहती है। किन्तु यहां पर कोई बांध आदि न होने के कारण पेयजल तथा सिंचाई के पानी का भारी संकट है। राजस्थान सरकार ने बीसलपूर बांध की एक बहुउद्देश्यीय योजना बना कर केन्द्र सरकार के पास भेजी है। इसके द्वारान केवल टोंक जिले की पेयजल एवं सिंचाई की कठिनाई दूर होगी अपित, ब्यावर. नसीराबाद, अजमेर, केकड़ी आदि की भी पेयजल समस्यादर होगी। आज देश को अन्न का जो आयात करना पड़ रहा है वह भी बहत बडी मात्रा में अन्नोत्पादन होने से दूर हो जायेगा तथा विदेशी मद्रा की बचत होगी। यह योजना केवल प्रदेश के ही हित में नहीं वरन राष्ट्रहित में है। मैं आभारी होऊंगा यदि केन्द्र सरकार इस योजना को शीझ ही स्वीकृति प्रदान कर दे।

(iv) Implementation of principle of parity between prices of raw cotton and finished goods

SHRI UTTAM RATHOD (Hingoli): Sir, the Agriculture Minister on 18-11-1983 told the House while replying to a Calling Attention regarding raw cotton prices that the principle of parity for fixation of raw cotton prices vis-a-vis finished product has been accepted by the Government. Cotton is the only cash crop in many States in our country. There is a discontent among the cotton growers regarding the fixation of raw cotton prices by the APC and Government of India. It is, therefore, requested that the principle of parity should be reflected while fixing the prices of raw cotton at least from the next season i.e. 1984.

(y) 'Son-Et-Lumiere' at Konark Temple for promotion of Tourism

SHRI BRAJAMOHAN MOHANTY (Puri): Sir, at present, the Konark Temple is lighted from four corners. State Government have proposed to the Archaeological Survey of India for according permission to have Son-Et-Lumiere at Konark. Permission is being refused primarily on the ground that it was a temple. In a clarification to the Archaeological Survey of India. State Government have maintained that King Narasingh Dev had built this temple not only for the Sun God, but also as a memorial heralding his victory from North to South. Konark is not a living temple any more. In fact, installation of sound and light, will have a binding effect on the visitors to stay at Konark, which will increase its acceptability. It may be relevant to mention that sound and light, has been installed in Red Fort. Such a system has also been allowed in certain other places in the country. It would, therefore, be in the larger interest of conservation of the temple, in increasing its acceptability and in the promotion of tourism, if formal permission is accorded for installation of Son-Et-Lumiere.

It is time that a complete documentation of sculptures in Konark temple is taken up.

(vi) Upgradation of Khanpur Ahir Flag Railway Station to a full-fledged Railway Station

SHRI RAM SINGH YADAV (Alwar); Sir, there is a Khanpur Ahir Railway Flag Station between Rewari and Alwar railway stations on Delhi-Ahmedabad Metre gauge railway line. At present, only Up and Down Shuttle trains from Bandikin to Rewari and Rewari to Bandikin have stoppages at that station. Passengers from this Flag Station can have a train in the morning and after that, only one train in the evening and that too, after 6 PM.